

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 876 OF 2018 IN
APPEAL NO. 187 OF 2018

Dated: 2nd August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd.	Appellant(s)
Versus		
GVK Power (Goindwal Sahib) Limited & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan
Counsel for the Respondent(s)	:	Mr. Janmali Manikala for R-1
		Mr. Sakesh Kumar for R-2

ORDER

IA NO. 876 OF 2018
(Appln. for stay)

Learned counsel for the appellant seeks a week's time to file rejoinder to the reply filed by Respondent No.1. He may file the same on or before 10.08.2018 after serving copy on the other side.

List the application for hearing on **13.08.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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